

Calcutta High Court
In The Circuit Bench at Jalpaiguri (Appellate Side)

Scrutiny List From 26-08-2021 To 26-08-2021

Sl No.	Case Type	Filing No.	Petitioner	Advocate	Compliance By Date	Reason For Compliance
1	CRM	914/2021	SANJIT GHOSH	SUDIP GUHA	16-09-2021	1. PETITIONERS PINCODE IS MISSING IN THE PRESENTATION FORM. 2. PIN CODE OF THE RESPONDENT IS REQUIRED IN THE CAUSE TITLE PAGE. 3.SYNOPSIS AND LIST OF DATES ARE MISSING
2	CRM	916/2021	MANOJ KUMAR SINGH @ MANOJ SINGH	JAYDEEP KANTA BHOWMIK	16-09-2021	NAME OF THE PETITIONER IN CAUSE TITLE DOES NOT MATCH WITH HIS SIGNATURE IN THE VAKALATNAMA.
3	CRM	918/2021	MD. NOOR ALAM	ASHOK KUMAR SINGH	16-09-2021	1.FORM-A IS INCORRECT, PLEASE COMPLY WITH (NOTIFICATION NO 1277-G DT 16TH APRIL, 2021). 2.DISTRICT CODE, PHONE NO.S OF BOTH PETITIONER AND RESPONDENT, SUBJECT CATEGORY CODE, DATE OF FILING AND LISTED DATE SHOULD BE MENTIONED IN THE PRESENTATION FORM A. 3.AFFIDAVIT IS MISSING. 4.ADVOCATE WELFARE LOGO IS MISSING IN THE VAKALATNAMA. 5.UNdertaking IS MISSING IN VAKALATNAMA.
4	CRM	919/2021	RANJAN BARMAN @ RAHUL BARMAN	HILLOL SAHA PODDER	16-09-2021	PHOTO ID PROOF OF THE DEPONENT IS ILLEGIBLE.
5	CRR	135/2021	SUKUMAR ROY	SUNIL KUMAR SARKAR	16-09-2021	1. SYNOPSIS AND LIST OF DATES ARE ILLEGIBLE. 2. BACK SHEET IS ILLEGIBLE.